

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 286 OF 2015

Dated: 02nd March, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Punjab Energy Development Agency (PEDA) ...Appellant(s)

Vs.

Punjab State Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Aditya Grover
Mr. Arjun Grover

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R.1
Ms. Suparna Srivastava for R.2
Mr. Tajender Kumar Joshi for R.3

ORDER

List the matter on **03.05.2017**. In the meantime, pleadings be completed. Tag to Appeal No. 328 of 2016.

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

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